

**Section 4(1)(b)-v**

**The rules/regulations/instructions/manuals and records, held by CIC or under its control or used by its employees for discharging its functions:-**

1. [The Right to Information Act \(RTI\), 2005](#)
2. [Right to Information Rules, 2012.](#)
3. Office Memorandum regarding Weeding out of Records  
[File No. 26/1/2011-CIC/Admn.](#) Date: 22nd February, 2011.
4. Office Memorandum regarding Record Retention Schedule  
[File No. 26/1/2011-CIC/Admn.](#) Date: 22nd February, 2011.
5. Office Memorandum regarding Record Retention Schedule  
File No. 26/1/2011-CIC/Admn Dated 7/9-05.2012.

The O.M. regarding weeding out of Records is being revisited in the light of DARPG guideline for Record maintenance in RTI matters.